

ITEM NO.46

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 10-12-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Appellant(s)

Mr. Garvesh Kabra, AOR
Ms. Stuti Chopra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps are to be taken by the learned counsel appearing
for the appellant - State of U.P. to serve the sole respondent.

As prayed, dasti service, is granted.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR